

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 505/2018, MA 185/2018 IN
CP (IB)-1313/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

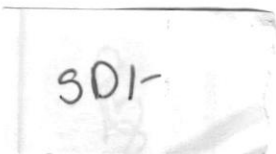
NAME OF THE PARTIES: **POLYCHROIC PETROCHEMICALS PVT. LTD.**

SECTION 10 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

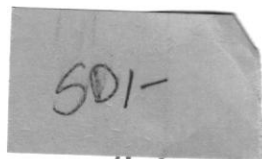
ORDER

23. MA 505/2018, MA 185/2018 IN CP (IB)-1313/MB/2017

At request of the parties, list this matter on 10.9.2018.

A rectangular stamp with a white background and a thin black border. Inside the stamp, the letters "SDI" are handwritten in black ink.

RAVIKUMAR DURAISAMY
Member (Technical)

A rectangular stamp with a grey background and a thin black border. Inside the stamp, the letters "SDI" are handwritten in black ink.

B.S.V. PRAKASH KUMAR
Member (Judicial)